

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/3599/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 8th October, 2020.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. ITS.01/2019/129 dated 06.10.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for four days on 19.10.2020, 20.10.2020, 21.10.2020 and 22.10.2020 along with station leave permission from the morning of 17.10.2020 to the morning of 27.10.2020. The District and Sessions Judge, Cachar, Silchar and in his absence, the next senior most Judicial Officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/

JT. REGISTRAR (VIGILANCE)

3601

Memo NO.HC.VII-79/2004/3600-1A, dated 8-10-2020
Copy to:

1. The District and Sessions Judge, Cachar, Silchar.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdas